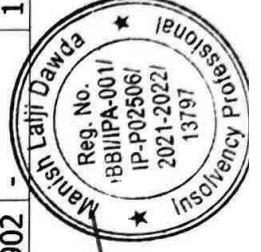


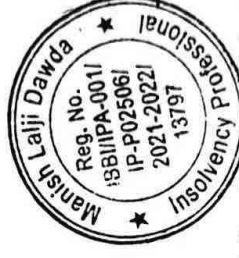
Annexure A

Constitution of Stakeholders' Consultation Committee and voting percentage (as on 17.09.2025):

Sr. No.	Name of the Party	Claim Received	Claim Accepted				Claim Under verification	Claim Rejected	Percentage
			Principal	Interest	Penalty	Total			
A	Financial Secured Creditor								
	Kuber Financial Services	34,90,172	34,90,172			34,90,172			
B	Financial Unsecured Creditor	-	-	-	-	-	-		0
	Total of FC	34,90,172	34,90,172	-	-	34,90,172	-		3.67
C	Operation Creditor	-	-	-	-	-	-		0
	Operation Creditors (Statutory Authorities)								
D	Assistant Commissioner of CGST & Central Excise, Belapur								
	Commissionerate	8,32,10,902	4,15,05,451	1,00,000	4,15,05,451	8,31,10,902	-	1,00,000	87.38



2	Employees' State Insurance Corporation	49,83,517	25,56,525	20,76,369	3,50,623	49,83,517	-	-	5.24
3	Department of GST, CBD Belapur	35,25,800	15,92,064	17,74,531	1,59,205	35,25,800	-	-	3.71
	Total of OC	9,17,20,219	4,56,54,040	39,50,900	4,20,15,279	9,16,20,219	-	1,00,000	96.33
	Grand Total A+B+C+D	9,52,10,391	4,91,44,212	39,50,900	4,20,15,279	9,51,10,391		1,00,000	100



Prepared by

Manish Lalji Dawda

Liquidator of Phalcomm Infra Solutions Private Limited (In Liquidation)

Reg. No.: IBBI/IPA-001/IP-P02506/2021-2022/13797

AFA No. AA1/13797/02/300626/108270 Valid upto 30/06/2026

Reg. Address with IBBI: 205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate,

Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016

Reg. Email ID with IBBI: ip.dawdamanish@gmail.com

Project specific email ID for correspondence: liquidator.phalcomm@gmail.com